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| राष्ट्रीय राज- मार्ग 28-क | —यह सड़क बिहार में राष्ट्रीय राजमार्ग सं० 28 पर पिपराकोटी के नजदीक अपने जंक्शन से शुरू होती है और बिहार- नेपाल सीमा पर रक्सौल में खत्म होती है । |
| राष्ट्रीय राज- मार्ग 30 | —यह सड़क रा. रा. 2 पर मोहनिया के नज- दीक अपने जंक्शन से शुरू होती है और आरा तथा पटना से गुजरने के बाद बख्तियारपुर में खत्म होती है । |
| राष्ट्रीय राज- मार्ग 31 | —यह सड़क राष्ट्रीय राज- मार्ग सं० 2 पर बरही के नजदीक अपने जंक्शन से शुरू होती है और बख्तियारपुर, मोकामेह और पूर्णिया से गुजरती हुई किशनगंज के नज- दीक पश्चिम बंगाल में प्रवेश करती है । |
| राष्ट्रीय राज- मार्ग 32 | —यह सड़क रा. रा. 2 पर गोविंदपुर में अपने जंक्शन से शुरू होती है और धनबाद और चास से गुजरने के बाद पुलिया से पहले पश्चिम बंगाल में प्रवेश करती है और उसके बाद फिर चांदिल के नजदीक बिहार में प्रवेश करती है और अंत में जमशेद- |

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| | पुर में खत्म हो जाती है । |
| राष्ट्रीय राज- मार्ग 33 | —यह सड़क राष्ट्रीय राज- मार्ग 2 पर बरही के नजदीक अपने जंक्शन से शुरू होती है और हजारीबाग तथा रांची से गुजरने के बाद रा० रा. 6 पर बहारगोरा में खत्म होती है । |

**Printing of Statutory Warning on the
Cigarette Packets**

7082 SHRI N.E. HORO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that some cigarette manufacturers are contravening the statutory provision by printing the statutory warning in very small types in comparison to their trade mark on the cigarette packets and advertisements and as a result of this, the statutory warning does not attract the attention of the users:

(b) if so, whether Government will ask the manufacturers to print the statutory warning in the same bold types in which they print their trade marks on the packets and the advertisements; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The Government of India have requested the State/UT Governments to ensure the proper implementation of the Cigarettes (Regulation of Production, Supply and Distribution)

Act, 1975 and the rules made thereunder so that the defaulters can be brought to book and suitably punished.

(c) Does not arise.

World Bank Credit subject to Computerised Management

7083. SHRI B.V. DESAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the World Bank had indicated to the Indian Railways that unless it goes for a computerised management system and modern rail loco and other rail technology in large scale, credit for new railway projects would not serve the best interest of the organisation;

(b) if so, whether this was the outcome of the visit which the Bank team had made and had discussions with the Railway experts;

(c) if so, what were the other observations made by the World Bank team;

(d) the reaction of Government to these observations; and

(e) whether the World Bank has approved aid for development of Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). The World Bank Team which visited India during January-February, 1981 observed during the discussions that there is need for establishing a modern computer based management information system for better management of railway operations, but did not make the aid conditional on establishment of such a system.

(c) In the context of Railway's programme for accelerating the pace of electrification, the mission volunteered assistance for improving the technology of overhead equipment as

well as to uprate electric locomotive technology.

(d) The matter is under consideration.

(e) World Bank's decision for further credit is still awaited.

Old Delhi and New Delhi Stations

7084. SHRI JAGDISH TYTLER: Will the Minister of RAILWAYS be pleased to state:

(a) whether any plans have been formulated by Government to reduce congestion at the Old Delhi as well as at New Delhi Railway Stations; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) To ease congestion at Delhi and New Delhi stations, the following works are being undertaken:

Delhi Main Station:

(i) Construction of one passenger platform has been completed in connection with the conversion of Shahdara-Saharanpur broad gauge line.

(ii) Lengthening of nine platforms to enable dealing with longer trains and allied facilities like setting up of stabling and washing lines have been approved in 1981-82 Budget.

(iii) Provision of allied facilities in connection with a second entry has also been approved in 1981-82 Budget.

New Delhi Station:

(i) Fruits, minerals and cement sidings have been shifted from New Delhi railway station to New Azadpur, Tughlakabad and Shakurbasti respectively.

(ii) One additional island platform and additional washing and stabling lines have been provided.